

**Historical Buildings in Karnataka**

7524. **SHRI S. B. SIDNAL**: Will the Minister of EDUCATION be pleased to state:

(a) the names and details of various historical buildings with grand architectural features in Karnataka State which are under the care, preservation and protection of the Union Government, and

(b) amount spent thereon annually?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND)**

(a) A list of monuments in Karnataka State declared to be of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958, is laid on the Table of the House. [Placed in Library. See No. LT-1278/80].

(b) The amount spent annually during the last 3 years 1977-78, 1978-79 and 1979-80 on repairs and maintenance of monuments of Karnataka is Rs. 24,30,590/-, 24,58,190/- and 18,46,000/- respectively.

**Loss due to Pollution**

7525. **SHRI DIGVIJAY SINH**: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how much loss has occurred over the last 20 years cumulatively as a result of pollution from Dhregandha Chemicals in Gujarat;

(b) whether this loss has been quantified; and

(c) what action has been taken to compensate these affected parties?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI)** (a): Not assessed so far.

(b) No, Sir.

(c) It has been intimated by the Gujarat Water Pollution Control Board

that a report regarding loss due to discharge of effluents by M/s. Dhregandha Chemicals is under consideration of the State Government of Gujarat.

**भारतीय डाक सेवा में रिक्त पड़े प्रथम श्रेणी के पद**

7526. **श्री महमूद हसन खान** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) 30 जून, 1980 को भारतीय डाक सेवा में जूनियर स्केल (700-1300 रुपए) और मीनियर स्केल (1100-1600 रुपए) में कितने पद रिक्त पड़े थे ; और

(ख) उनको भरने के लिए क्या कार्यवाही की जा रही है ?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव) : (क) और (ख) कनिष्ठ और प्रवर समय मान में इस समय कोई पद रिक्त नहीं है। इस समय 14 रिक्तियां (कनिष्ठ समय मान में 19 तथा प्रवर समय मान में 15) हैं और इन रिक्तियों के स्थान पर पहले तदर्थ आधार पर नियुक्तियां की जा चुकी हैं। इन्हें नियमित आधार पर भरने के लिए आवश्यक कार्यवाही की जा रही है।

**House Tax on Flats purchased from DDA**

7527. **SHRI CHANDRA PAL SHAILANI**: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the criteria for assessment of house tax on the flats purchased from DDA and on the houses constructed privately in South Delhi colonies;

(b) whether house tax assessed on LIG DDA flats is more than that assessed on MIG flats in South Delhi, such as Munirka, Ber Sarai, Katwaria Sarai etc. and also disproportionate taking into account the covered area of these flats;